

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Execution Application No.12/2019

(Earlier O.A.No.215/2014)

Aditya N. Prasad & Ors

Applicants

Versus

Union of India & Ors

Respondents

COMPLIANCE REPORT IN RESPECT OF ORDER DATED 19/11/2019 OF

HON'BLE NATIONAL GREEN TRIBUNAL

I, Ishwar Singh, Principal Chief Conservator of Forests, Government of NCT of Delhi, do hereby on solemn affirmation state and declare that:-

1. That in compliance of the order dated 19/11/2019 of the Hon'ble National Green Tribunal (NGT) in O.A. No.215/2014 in the matter of Aditya N. Prasad & Ors Vs Union of India & Ors, the following actions have been taken to enhance the strength and infrastructure of the Department of Forests and Wildlife, Govt. of NCT of Delhi, in the intervening period:-

A) Filling up of sanctioned posts

The sanctioned posts were taken out of the purview of the Delhi Subordinate Services Selection Board (DSSSB) and the Department of Forest and Wildlife, Government of NCT of Delhi undertook the process of recruitment of total 226 vacant sanctioned posts of 4 Forest Rangers, 211 Forest Guards and 11 Wildlife Guards. The online testing and assessment

services were outsourced to EdCIL (India) Ltd, a Mini-Ratna Public Sector Enterprise under the Ministry of Human Resource Development, Government of India on 14.11.2019. The online recruitment examination for Forest Ranger, and Wildlife Guards were completed on 15th March and 16th March 2020 respectively. The online examination for Forest Guards was scheduled to be held during 18-24 April, 2020; but could not be held and was postponed indefinitely due to the coronavirus pandemic crisis.

The steps taken towards filling up of other freshly created posts are presented below:

Sl. No.	Name of the Post	No. of Fresh Posts	Steps taken
1.	Assistant Conservator of Forest	01	Advertisement for deputation floated on 31/08/2019. One candidate found eligible by the selection committee in the meeting held on 04.03.2020
2.	Dy. Forest Ranger	06	Filled up vide meeting of the DPC held on 31/10/2019
3.	Forest Guard (under promotion quota)	05	Filled up vide meeting of the DPC held on 15/11/2019
4.	Veterinary Doctor	01	Process has been initiated to en-cadre this post with Development Department. GNCTD
5.	Compounder	02	
6.	Legal Advisor cum Consultant	01	Process has been initiated to en-cadre this post with Law Department, GNCTD
7.	Forester	66	Framing and finalization of recruitment rules is under process



B) Status report in respect of para-6 of order dated 19/09/2019

Sl. No.	Compliance report dated	Present Status
	12.07.2019	
Para 1		
1	Security Guard (147 guards)	Engaged on 01.10.2019.
2	Project Associate (Land, Survey, Demarcation) - 10 numbers	Eight Project Associates engaged vide order dated 13/01/2020. Engagement of remaining 4 Project Associates is delayed due to coronavirus crisis.
3	Project Associate(Legal) - 02 numbers	
4	Porta Cabins (6 numbers)	Construction of three Porta cabins in West Forest Division is completed. Remaining 3 Porta cabins are under construction in South Division
5	Mahindra Bolero Camper PS 4WD type MUV (6 numbers)	Registration of diesel models of the class (engine capacity) was not allowed in Delhi. <i>Bharat</i> 6 compliant diesel versions of the model launched now on Government eMarketplace. Procurement process resumed.
6	Field Vehicle - 2 numbers	Deployed vide order dated 17/07/2019
7	Tractor - 5 numbers	Deployed vide order dated 21/01/2020
8	Tractor trolley and other attachments - 3 numbers	Deployed vide order dated 09/01/2020
9	Water bowser along with pump facility - 5 numbers	E tender completed and work order issued on 07/06/2020.
10	Motorcycle - 23 numbers	Deployed vide order dated 06/09/2019 (10 numbers each in South and West divisions; 3 numbers

		in North Division)
11	IT Equipments – 10 numbers	Procured on 09/12/2019 (4 in Headquarters, and two each in three divisions)
13.	Drivers	Work order issued
Para 2		
14.	GPS (Hand held) – 50 numbers	Procured vide order dated 14/01/2020 and deployed in divisions (20 numbers each in South and West divisions; 10 numbers in North Division)
15.	Setting up of GIS Lab	Delayed due to lockdown. Process has been resumed.
16.	Differential Global Positioning System (DGPS) sets with roammers	
16.	Map plotter	
17.	Hiring of technical manpower	One project associate engaged. Engagement of remaining 3 Project Associates is delayed due to coronavirus crisis.
Para 3		
18.	Creation of separate land management division for forest land survey etc.	To be placed before next meeting of Ridge Management Board for funds.
19.	Support staff conversant with GIS and CAD	
Para 4		
20.	Permanent buildings for West and North Division	Land being identified for permanent buildings.
21.	Additional space for Forest HQ	PWD requested for office space.

		DDA requested for land allotment for permanent building for HQs
Para 5		
22.	Round the clock patrolling	Done regularly
23.	Night vision goggles	Work order issued on 19/03/2020. Being imported item, delivery is delayed due to lockdown.
24.	Field/ Departmental uniform	Uniform for Forest guard approved. Uniform for remaining staff approved by LG, Delhi. Vetting is in progress with Law Department
Para 6		
25.	Engagement of contractual staff against sanctioned posts till recruitment	Recruitment of sanctioned posts initiated, as mentioned at 1 (A) above
Para 7		
26.	Construction of wildlife rescue cum rehabilitation centre	Proposals approved on 17/01/2020 by Steering Committee of NCT Delhi Compensatory Afforestation Fund Management and Planning Authority (CAMPA) in the Annual Plan of Operations (APO) 2020-21. Monkey shelter at Rajokri renovated.
27.	Procurement of rescue vehicles for wounded animals	
28.	Wildlife rescue infrastructure	
Para 8		
29.	Establishment of wireless network	Expenditure sanction issued for establishing leased lines. Delayed due to lockdown. Process resumed.
30.	Leased communication line for field offices	



Para 9		
31.	Response teams in sensitive areas for attending man-animal conflict events	Divisional squads formed with <i>existing staff</i> in all forest divisions. Proposal for dedicated teams approved on 17/01/2020 by Steering Committee of NCT Delhi Compensatory Afforestation Fund Management and Planning Authority (CAMPA) in the Annual Plan of Operations (APO) 2020-21

VERIFICATION:- Verified at New Delhi on this 17th day of June, 2020 that the contents of the above affidavit are true and correct as per my information derived from the records maintained by the Department of Forests & Wildlife, Govt. of NCT of Delhi and no part of it is incorrect and nothing material has been concealed therefrom.


DEPONENT